

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH - COURT-II

13. C.P.(IB)-2468(MB)/2018

CORAM: SHRI ASHOK KUMAR BORAH, HON'BLE MEMBER (J)
SHRI SHYAM BABU GAUTAM, HON'BLE MEMBER (T)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 01.07.2021**

NAME OF THE PARTIES: - Admind Media Solutions

V/s

Bharat Infrastructure & Engineering Pvt Ltd

Section: 9 of Insolvency and Bankruptcy Code, 2016

ORDER

The matter is taken up through Virtual Hearing (VC). Learned Counsel Ms. Kirti Purohit appeared for the Operational Creditor. None appeared on behalf of the Corporate Debtor.

Petitioner seek time for Settlement. List the matter for filing Settlement Memo on **12.07.2021**.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)
01.07.2021
Aarti

Sd/-
ASHOK KUMAR BORAH
Member (Judicial)